

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00089/2019**  
(in O.A. No.200/1124/2016)

Jabalpur, this Friday, the 25<sup>th</sup> day of January, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India  
through the Secretary,  
Ministry of Defence,  
South Block,  
Government of India,  
New Delhi-110 001

2. Chairman,  
Ordnance Factory Board,  
Ayudh Bhawan,  
10-A, SK Bose Road,  
Kolkata-700 001

3. Senior General Manager,  
Ordnance Factory  
Khamaria, Jabalpur -482005

4. Principal Director,  
National Academy Defence of Production,  
Ambajhari, Nagpur-440021  
(By Advocate –**Shri S.K. Mishra**)

**-Applicant**

**V e r s u s**

Ajay P.No.847750,  
Aged about 29 years,  
S/o Shri Rajendra Singh,  
Occupation-Chargeman OFK,  
Jabalpur R/o Quarter No.148 W,  
Type-IV, West Land Khamaria,  
Jabalpur (MP)-482005

**- Respondent**

**O R D E R (Oral)****By Navin Tandon, AM:-**

This M.A. has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 30.07.2018 passed by this Tribunal in Original Application No.200/01124/2016.

**2.** Learned counsel for the applicants submits that the matter was referred to the committee of the experts and they have submitted their report. Therefore further two months' time may be granted to comply the said order of this Tribunal.

**3.** In view of the submissions, this M.A. is allowed. Applicants are granted further two months' time to comply the order of this Tribunal passed in O.A. No.200/01124/2016 ibid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

kc